

**(ii) Council of Indian Institutes of Technology**

**Title:** Motion for election of two members to the council of Indian Institutes of Technology. (Motion adopted).

**THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH):** I beg to move the following:

"That in pursuance of section 31(2)(k) of the Institutes of Technology Act, 1961, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Council of Indian Institutes of Technology, subject to the other provisions of the said Act."

MR. DEPUTY-SPEAKER: The question is:

"That in pursuance of section 31(2)(k) of the Institutes of Technology Act, 1961, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Council of Indian Institutes of Technology, subject to the other provisions of the said Act."

*The motion was adopted.*

*...(Interruptions)*